

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 146 OF 2016 IN  
DFR NO. 306 OF 2016**

**Dated: 09<sup>nd</sup> May, 2016**

**In the matter of:-**

**Maharashtra State Load Despatch Centre (MSLDC) .... Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.Y. Deshmukh

Counsel for the Respondent(s) :

**ORDER**

The Bench has not assembled today.

As agreed by the parties, list the matter on **10.05.2016.**

**COURT MASTER**